

(OPEN COURT)

**CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH
ALLAHABAD**

ALLAHABAD this the 25th day of *April, 2018*

**HON'BLE DR. MURTAZA ALI, MEMBER (J).
HON'BLE MR. GOKUL CHANDRA PATI, MEMBER (A).**

Original Application Number. 330/00517/2014.

Sayyed Nafees Alam, Son of Nafees Alam, Resident of Mohalla 32, Krishna Nagar, Post Orai, District – Jalaun, U.P.

.....Applicant.

VE R S U S

1. The Union of India through Human Resource Development (Dept. of Education), Govt. of New Delhi.
2. Commissioner, Navodaya Vidyalaya Samiti, Kailash Colony, New Delhi.
3. Deputy Commissioner (P&E), Kailash Colony, New Delhi.
4. Deputy Commissioner, Navodaya Vidyalaya Samiti, Regional Office, Lucknow.

.....Respondents

Advocate for the applicant : Ms. Mamta Singh

Advocate for the Respondents: Shri Pankaj Srivastava

O R D E R

(Delivered by Hon'ble Dr. Murtaza Ali, J.M)

At the outset, the learned counsel for the applicant has submitted that the representation dated 14.02.2014 (Annexure A-7 to the O.A) filed by the applicant before Commissioner, Navodaya Vidyalaya Samiti (Respondent No. 2) is still pending. Learned counsel for the applicant has further submitted that the applicant will be satisfied, if a direction is given to the Commissioner,

Navodaya Vidyalaya Samiti (Respondent No. 2) / competent authority to decide the above representations within a specified period of time.

2. In view of the aforesaid limited prayer of the applicant and without commenting on the merits of the case, the instant O.A is disposed with a direction to the Commissioner, Navodaya Vidyalaya Samiti (Respondent No. 2) / competent authority to consider and decide the representation of the applicant dated 14.02.2014 by a reasoned and speaking order within a period of two months from the date of receipt of certified copy of this order.

No costs.

MEMBER- A.

MEMBER- J.

Anand...